## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

## **D.F.R. No. 1306 of 2010**

Dated: 1st November, 2010

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

GMR Hyderabad International Airport Ltd. .... Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory Comm. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Gopal Jain, Mr. Kaushik Misra &

Mr. Ankur Sood, Advocates

## **ORDER**

The learned counsel for the Appellant seeks permission of this Court to withdraw this Appeal. Permission is granted. Accordingly, the Appeal is dismissed as withdrawn.

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

ts/vs